

Centrally sponsored scheme for primitive tribal groups

1516. SHRIMATI VASANTHI STANLEY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has any plan to come up with schemes to cater to the needs of the Primitive Tribal Group (PTG) in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) whether Government has any plan to come up with a separate Centrally sponsored schemes for the primitive tribal groups?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) and (b) The Ministry of Tribal Affairs has been implementing a 100% Central Sector Scheme *Viz.* "Development of Particularly Vulnerable Tribal Groups (PTGs)" for over all development of Particularly Vulnerable Tribal Groups (PTGs) in 17 States and 1 Union Territory. From the Eleventh Five Years Plan, the Ministry has started funding long-term Conservation-cum-Development (CCD) Plan for entire Plan period, aiming at hamlet/habitat development of PTGs, prepared by each State/UT on the basis of need assessed through baseline survey or other surveys conducted by them. It is a flexible scheme under which States can take up any activity/work connected with the survival, protection and development of PTGs, such as provisions for housing, land distribution, land development, agricultural development, cattle development, income generation programmes, health-care, infrastructure development, social security etc.

(c) and (d) Do not arise.

Proposal for upgradation of forest villages into revenue village

1517. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of programme being implemented by Government specially for forest villages and its dwellers in the country, particularly Assam for last three years and the current year, State-wise;
- (b) the allocation made, amount sanctioned, released and utilisation made by the State Governments as well as concerned departments for the purpose during last three years and the current year;
- (c) whether Government has proposed for upgradation of forest villages into revenue village;
- (d) if so, the details thereof and criterion fixed, steps taken for this process; and